

Annexure 9														
Name of Corporate Debtor : Supreme Panvel Indapur Tollways Private Limited					Date of Commencemnt of CIRP : 30 August 2024					(Version 3: Pursuant to claims received and updated as on 18 June 2025)				
List of Operational creditors (other than Financial and Operational Dues)														
Sl No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	National Highway Authority of India	05-Jun-25	11,89,41,70,660	-	Other creditor	No	No	No	NA	11,89,41,70,660	-	-	-	Under adjudication
	Total		11,89,41,70,660	-						11,89,41,70,660		-	-	